

The concept of the segregation of carriage and content in the distribution sector, when introduced is expected to bring in further competition and efficiency in the distribution sector by giving choice to the consumers. Government of India has not issued any guidelines in this regard.

24 hour electricity to Himachal Pradesh

4158. SHRIMATI VIPLOVE THAKUR: Will the Minister of POWER be pleased to state:

(a) whether a joint initiative of the Central Government and Government of Himachal Pradesh aiming to provide electricity to each household, industrial and agricultural consumer round the clock has been introduced in Himachal Pradesh;

(b) if so, the details thereof alongwith the current status of the programme;

(c) the financial assistance and other support Government has extended/proposes to extend to the Government of Himachal Pradesh under the programme;

(d) whether Government has prescribed any time limit by which each and every household, industrial and agricultural consumer will be provided electricity round the clock; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) to (e) Electricity is a concurrent subject and distribution of electricity and management of associated functions is carried out by concerned State Government/Distribution utility. Government of India has taken a joint initiative with all the States/UTs for preparation of State specific documents for providing 24x7 power supply to all households, industrial and commercial consumers and adequate supply of power to agricultural consumers as per State policy. All the State Governments including Government of Himachal Pradesh and Union Territories have signed the "24X7 Power For All" document to provide electricity to all from 1st April 2019. Government of India supplements the efforts of States through its various schemes including Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and Integrated Power Development Scheme (IPDS) etc.

Further Government of India has launched Pradhan Mantri Sahaj Bijli Har Ghar Yojana-Saubhagya in September, 2017 with an outlay of ₹ 16,320 crore including a Gross Budgetary Support (GBS) of ₹ 12,320.00 crore . Under the scheme, remaining un-electrified households are targeted to be electrified by 31st March, 2019.

An amount of ₹ 289.71 crore has been released to Government of Himachal Pradesh under DDUGJY including its RE Component and ₹ 11.79 crore under IPDS as of now.

Environment clearances to Yadadri Thermal Power Plant in Telangana

4159. SHRI DHARMAPURI SRINIVAS: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that the Ministry has received environmental clearances to the 4000 MW Yadadri Thermal Power Plant being established by Government of Telangana;

(b) if so, the details thereof; and

(c) the time by which execution of the work will start, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) and (b) Yes, Sir. Environmental Clearance (EC) has been issued by Ministry of Environment, Forest and Climate Change (MoEF&CC) on 29.06.2017 for establishing 5x800 MW Coal based super critical units at Veerlapalem Village, Damercherla Mandal, Nalgonda District, Telangana by Telangana State Power Generation Corporation (TSGENCO).

(c) Letter of Intent has been issued to M/s. Bharat Heavy Electricals Limited (BHEL) on 17.10.2017 with zero date of project execution as 17.10.2017. The project completion schedule is 36 months for first two units *i.e.* by 16.10.2020 and 48 months for balance three units *i.e.* by 16.10.2021.

Steps to reduce AT&C losses

4160. SHRI D. KUPENDRA REDDY: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that the Aggregate Technical and Commercial (AT&C) loss in the power sector is increasing every year;

(b) if so, the details thereof and the reasons therefor;

(c) whether Government has taken steps to reduce the AT&C losses for saving energy; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) and (b) As per 'Report on Performance of State Power